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Constitution of Benches with effect from 1st of July, 2014

Sl. No.	Ct. No.	Name of Hon'ble Judges	Jurisdiction
1.	CJ's Court	Hon'ble the Chief Justice Hon'ble Dilip Gupta	Fresh and Listed i. Miscellaneous writs (except Writs relating to providing Gunner/security and in relation to personal life and liberty) from 01 January, 2014; ii. Public interest litigation (civil and criminal); iii. Environment matters. Tolls on river bridges in U.P.; iv. Applications under Article 228 of the Constitution of India; v. Medical admission matters on priority basis; vi. All Tax Writs, including for recovery of tax appeals and applications relating to 'Direct' and 'Indirect' tax matters from 1 January, 2014; vii. Cases where the vires of Central or State legislation is challenged for orders, admission and hearing including bunch cases; Note- Full Bench work shall ordinarily be taken up on Fridays. In the absence of Full Bench work or, after Full Bench work is over, the regular roster will continue. Applications for expedited hearing.
2.	35	Hon'ble S.K. Singh, J Hon'ble Rajan Roy, J	Fresh and listed: i. Service writs including those judicial officers, employees of High Court and District Judiciary from 1 January, 2012; ii. Writs relating to State re-organization matters for orders, admission and hearing, including bunch cases.
3.	32	Hon'ble Sunil Ambwani, J Hon'ble A.R. Masoodi, J	Fresh and listed: i. Miscellaneous writs in relation to providing Gunner/Security (except civil matters relating to married couples seeking security). ii. Miscellaneous Writs in relation to control orders from 1 January, 2012; iii. Listed miscellaneous Writs upto 31 December 2011 for orders, admission and hearing including bunch cases.

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4.	29	Hon'ble Ashok Bhushan, J Hon'ble M.C. Tripathi, J	Fresh and listed: i. Special appeals arising out of service matters from 1st January 2013; ii. All listed special appeals upto 31.12.2012; iii. Writs relating to disputes of street vendors/hawkers/implementation of 2009 policy for orders, admission and hearing including bunch cases
5.	3	Hon'ble U.N. Singh, J Hon'ble Arvind Kumar Misra-I, J	Fresh and listed: i. Appeals and applications under Section 378 Cr. P.C. for orders and admission; ii. Criminal appeals under Section 372 Cr. P.C. for orders, admission and hearing; iii. Listed appeals and applications U/S 378 Cr. P.C. from 1 January 1986 for hearing.
6.	37	Hon'ble Vineet Saran, J Hon'ble Vijay Lakshmi, J	Fresh and listed special appeals (other than service matters) from 1 January, 2013 for orders, admission and hearing including bunch cases Listed: i. Miscellaneous writs (except Writs relating to providing Gunner/security and in relation to personal life and liberty) from 01.01.2012 to 31.12.2013
7.	36	Hon'ble Rakesh Tiwari, J Hon'ble Ashok Pal Singh, J	Listed Service writs including those of judicial officers, employees of High Court and District Judiciary upto 31.12.2011
8.	2	Hon'ble Rajes Kumar, J Hon'ble Om Prakash-VII, J	Fresh and listed: i. F.A.F.O.s; ii. First Appeals; iii. Family Court appeals for orders, admission and hearing including bunch cases.
9.	42	Hon'ble Devendra Pratap Singh, J Hon'ble Anil Kumar Agarwal, J	Fresh and listed: i. Cases under Prevention of Corruption Act, 1988; ii. Capital cases for orders, admission and hearing; iii. Listed criminal appeals including criminal appeals under Section 376 I.P.C. upto 31 December 1985 for hearing

